Written Answers to		[8 July, 2019]	Unstarred Questions 269
1	2		3
Rajasthan	2018	A complaint was received alleging NHAI officials of irregularities in payment of compensation for land and structure to the land owner.	
Telangana	2018	Complaint regarding unauthorized opening on Hyderabad-Vijayawada section of NH-65 near Suryapet in Telangana State. Allegation regarding connivance of Regional officer and Project Director, NHAI has been made.	
Telangana	2019	Complaint against delaying all the road Repairs and Reconstruction in NH-163 at 22.90 kms. at Ghatkesar (Opp:Vandhan Restaurant) and Smoke from Bitumer (Dambar) Plant on NH-163 at Ghatkesar ÂXÊ Road which is causing lot of pollution and inconvenience to residents and road movers. Allegation has been made against NHAI officers for not checking the roads.	
Uttar Pradesh	2019	Complaint regarding corruption and irregular awarding of works in Eastern Uttar Pradesh S Allegation regarding connivance of Regional in illegible awarding of works with the help of Directors.	

(c) and (d) Total one complaint, against the officers namely Shri Rajeev Agrawal, Shri S.B.Singh, Shri P.K. Shrivastava, Shri RS.Yadavand Shri Abdul Basit, was received from Eastern Uttar Pradesh during the year 2019. All the complaint cases are disposed as per the existing rules and guidelines.

Monitoring of Toll Tax

1712. SHRI M.P. VEERENDRA KUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government proposes to constitute a Committee for proper monitoring of Toll Tax being collected at National Highways, if so, the details thereof;
- (b) whether there is any proposal to mobilise funds by giving National Highways projects to the private companies; and
- (c) if so, the State-wise and project-wise details thereof along with the norms fixed for selection of these projects?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) No, Sir. No such proposal is under consideration.

- (b) Cabinet Committee on Economic Affairs (CCEA) authorized National Highways Authority of India (NHAI) to monetize public funded completed National Highway (NH) projects which are operational and are collecting user fee for at least 2 years through the Toll Operate Transfer (TOT) model subject to, approval of the Competent Authority in Ministry/NHAI on case to case basis.
- (c) Under TOT Model, bundling of project stretches may be undertaken and norms for selection of bundling of project stretches as approved by CCEA are as under:
 - (i) Geographical proximity of the NH stretches.
 - (ii) Ensuring minimum investment size of ₹ 650-975 crores.
 - (iii) Adequate toll revenue potential for the bundle as a whole.

First Bundle of TOT has already started w.e.f. 29.08.2018. Concessionaire has deposited ₹ 9681.50 Crore to NHAI on 28.08.2018. The Bidding process for second bundle of TOT was annulled as the quote of preferred bidder was 14% below the authority estimated Initial Estimated Concession Value (IECV). The bid for Third Bundle of TOT has been invited by NHAI on 13.06.2019 with bid due date of 11.09.2019. The details of stretches of the TOT projects are given in the Statement.

Statement

S1. 1	No. Stretches	Length (km.)	State
1	2	3	4
ТОТ	Bundle - 1		
1.	Siddhantham to Gundugolanu section of NH5	71.95	Andhra Pradesh
2.	Diwancheruvu to Siddhantham section of NH5	49.04	Andhra Pradesh
3.	Annavaram to Diwancheruvu section of NH5	70.98	Andhra Pradesh
4.	Ankapalli to Annavaram (Tuni) section of NH5	88.53	Andhra Pradesh
5.	Icchapuram to Narasannapeta section of NH5	96.70	Andhra Pradesh
6.	Puintola to Icchapuram section of NH5	64.40	Andhra Pradesh
7.	Bamanbore to Garamore section of NH8A	71.94	Gujarat
8.	Garamore to Samakhiyali section of NH8A	51.46	Gujarat

Writ	ten Answers to	[8 July, 2019]	Unstarr	ed Questions 2
1	2		3	4
9.	Porbandar - Jetpur section of NI	H8B	115.64	Gujarat
	Total		680.64	
ТОТ	Bundle - 2			
1.	Chittorgarh - Kota and Chittorga stretch Section of NH-27	arh Bypass	160.50	Rajasthan
2.	Swaroopganj - Pindwara and Pin Udaipur stretch Section of NH-2		120.02	Rajasthan
3.	Palanpur/Kheemana-Aburoad stre	tch Section of NH-27	45.00	Rajasthan/ Gujarat
4.	Jetpur-Somnath stretch Section of	of NH-151	102.262	Gujarat
5.	Purnea to Dalkhola stretch Section	on of NH-31	36.3	Bihar
6.	Dalkhola to Islarnpur stretch Sec	ction of NH-31	51.97	West Bengal
7.	Islampur - Sonapur- Ghoshpukur	stretch Section of NH-	31 44.00	West Bengal
8.	Salsalabari to West Bengal Assan Section of NH-31C	n border stretch	26.50	West Bengal
	Total		586.552	
ТОТ	Bundle - 3			
1.	Jhansi-Lalitpur (Package-1) Secti	on of NH-25 and 26	49.70	Uttar Pradesh
2.	Jhansi-Lalitpur (Pakcage-2) Secti	on of NH-26	49.31	Uttar Pradesh
3.	Lucknow-Raebareli Section of N	H-24B	70.00	Uttar Pradesh
4.	Kotwa-Muzaffarpur Section of N	H-28	80.00	Bihar
5.	Hazaribagh-Ranchi including Ram Section of NH-33	garh bypass	73.79	Jharkhand
6.	Madurai to Kanyakumari Section	of NH-7 - Package-1	52.30	Tamil Nadu
7.	Madurai to Kanyakumari Section	of NH-7 - Package-2	64.20	Tamil Nadu
8.	Madurai to Kanyakumari Section	of NH-7 - Package-3	63.50	Tamil Nadu
9.	Madurai to Kanyakumari Section	of NH-7 - Package-4	63.47	Tamil Nadu
	Total		566.27	
ТОТ	Bundle - 4			
1.	Chennai-Nashri stretch Section o	f NH-1A (44 new)	10.850	Jammu and Kashm
2.	Jammu Bypass-Udhampur stretch NH-1A (44 new)	Section of	58.514	Jammu and Kashrn

3. Hissar-Dabwali stretch Section of NH-10 (New 9) 57.000 Haryana

2/2 Writien Answers to [KAJYA SABHA] Unstarrea Questio	272	Written Answers to	[RAJYA SABHA]	Unstarred Questions
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1	2	3	4
4.	Sangrur Bypass - Tapa including Sangrur and Dhanaula Bypass stretch Section of NH-64 (new 7)	58.677	Punjab
5.	Patiala Bypass-Sangrur Bypass stretch section of NH-54 (new 7)	60.720	Punjab
6.	Reengus - Sikar stretch section of NH-11	43.887	Rajasthan
7.	Lakhnadon-Mahgaon stretch Section of NH-7	56.930	Madhya Pradesh
8.	Pimplegaon Nashik-Gonde(Km. 380.000 - Km. 440.000) of NH-3	57.237	Maharashtra
	Total	403.815	
TOT	Bundle -5		
1.	Hazipur-Muzaffarpur Section of NH-77	. 38.77	Bihar
2.	Chas-Ramgarh Section of NH-23	76.852	Jharkhand
3.	Saoner-Chindwara Section of NH-547 75.46		Madhya Pradesh
4.	Borkhedi-Wadner-Deodhari-Kelapur-Maharashtra/ Telangana Border Section of NH-7	139.04	Maharashtra
5.	Suratgarh- Sriganganagar Section of NH-15	77.50	Rajasthan
6.	Agra Bypass section of NH-3	32.80	Uttar Pradesh
7.	Purnea to Dalkhola Section of 31	36.30	Bihar
8.	Dalkhola to Islampur Section of NH-31		West Bengal
9.	. Islampur - Sonapur- Ghoshpukur Section of NH-31 44.00 West		West Bengal
10.	0. Salsalabari to West Bengal Assam border Section of 26.50 West Bengal NH-31C		West Bengal
	Total	599.192	
ТОТ	Bundle -6		
1.	Palanpur-Radhanpur-Samkhiyali Section of NH-14 and 1	5 261	Gujarat
2.	Jetpur-Somnath Section of NH-151	103.69	Gujarat
3.	Palanpur/Kheemana-Aburoad Section of NH-27	45.00	Gujarat
4.	Abu Road- Swaroopganj Section of NH-27	31.00	Rajasthan
5.	Swaroopganj - Pindwara and Pindwara - Udaipur Section of NH-27	120.02	Rajasthan
6.	Chittorgarh - Kota and Chittorgarh Bypass Section of NH-27	160.50	Rajasthan
7.	Kota-Baran Section of NH-27	104.05	Rajasthan

Unstarr	ed Questions 273
3	4
120.76	Rajasthan/ Madhya Pradesh
75.30	Uttar Pradesh

Written Answers to

1

Baran-Shivpuri Section of NH-27

2

[8 July, 2019]

. Shivpuri- Jhansi Section of NH-27

1021.32

Total

ISI mark helmets for two wheelers

1713. SHRI K.C. RAMAMURTHY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Ministry has issued orders that only ISI mark helmets should be used for two wheelers;
- (b) whether it has come to the notice of Ministry that majority of two wheeler riders use only non-ISI mark helmets in the country which is one of the causes of death;
- (c) the action Ministry has taken/going to take on manufacturers who are manufacturing non-ISI helmets;
- (d) whether any consultations have been held with helmet manufacturersÊ association in this regard; and
 - (e) if so, the outcome thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) As per Section 129 of Motor Vehicle Act, 1988, every person driving or riding (otherwise than in a side car, on a motor vehicle of any class or description) shall, while in a public place, wear protective headgear confirming to the standards of Bureau of Indian Standards.

- (b) The Ministry has no data regarding number of two wheeler riders who use non-ISI mark helmets and number of death of two wheeler riders due to use of non-ISI helmets. However, as per information provided by Police Department of all States and UTs, total number of persons killed due to non-wearing of helmet were 10135 in 2016 and 35975 in 2017.
- (c) to (e) The ministry has issued draft Helmets (Quality Control) order, 2018 for inclusion of protective Helmets for Motorcycle riders as per IS 4151 under the mandatory BIS certification.